IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.2868 of 2018

Md. Soyab …. Petitioner

---Vs.---

The State of Jharkhand & Ors. ….. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Lakhan Chandra Roy, Advocate
For the Respondent-State : Mr. Devesh Krishna, AC to SC(Mines)-III

Order No. 8 : Dated 08th July, 2020

Heard Mr. Lakhan Chandra Roy, the learned counsel appearing for the petitioner and Mr. Devesh Krishna, the learned counsel appearing on behalf of the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post after three weeks.

(**Sanjay Kumar Dwivedi, J.**)

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